

Allahabad Bench

CP No. 404/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2020

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Arun Kumar Srivastava	Advocate	for Petitioner	AS
2.	Holding Brief of Gopal Verma			

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Sh. Arun Kumar Srivastava holding brief of Sh. Gopal Verma, Advocate for the petitioner is present.

Learned proxy counsel for the petitioner states that the talks of settlement are going on between the parties and he seeks deferment.

Accordingly, put on 24.02.2020, as prayed.

Dated: 21.01.2020

— Sd —

**(Justice Rajesh Dayal Khare)
MEMBER (J)**